- (iii) Sale of D-2-Aminobutanol and Ethambutol Hydrochloride by each ol the above units and the prices realised in respect of such sales during the year 1982-83 and 1983-84.
- (iv) Batch sheet data relating to production of E>-2 Aminobutanol Irom D'L-2 Aminobutanol and Ethambutol from D2-Aminobutanol DL-2 Aminobutanol in respect of all the batches produced during the year 1982-83 and 1983-84.
- (v) Inventory of stock on 1st April, 1982, receipts and issues of raw materials from Store Ledger] Bin Cards maintained by the issuing department of the respective companies for the year 1982-83, slewing stack on 31st March, 1983 and similar information for the year 1983-84 separately.
- (vi) Whether D2-Aminobutanol has been imported as DL-2 Aminobutanol and bidk drug manufactured out of it.

Indian Explosives Limited

- 149. SHRI CHATURANAN MISHRA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that M|s. Alkali and Chemicals Corporation India, Chemicals and Fibres of India, Crescent Dyes and Chemicals and Indian Explosives Limited have been amalgamated into Indian Explosives Limited;
- (b) if so, whether it will result into loss of revenue to Governments; and
- (c) what are the details of the benefits that will accrue to the management due to this amalgamamation?

THE MINISTER OF LAW. JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) Yes, Sir

(b) The information is being ascertained from Central Board of Direct Taxes and will be laid on the Table of the House.

(c) The main benefits expected to accrue to the management, as stated by it. will inter alia be that the amalgamation would result in a broad and well-diversified product range and improve marketing efficiency, even out temporary fluctuations in profitability of individual compaines leading to more stable profit level and steady rate of dividend to the. shareholders, permit proper planning for futher growth, cost savings., revival of sick undertaking of Mis Alkaii & of India Chemical Corporation Limited thereby ensuring the continued employment of its about 3.200 workers and securing tlie interests of the financial institutions which had lent substantial sum, to the company.

Expansion of Talcher fertilizer plant in Orissa

- 150. SHRI GAYA . CHAND BHUYAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) how many fertilizer plants are proposed to be established during the Seventh Five Year Plan period in the country;
- (b) whether there is any proposal under Governments consideration for th_e expansion of Talcher Fertilizer Plant in Orissa:
- (c) what is the annual turn over of this plant;
- (d) whether the production in this plant is in increasing order or it is incurring loss; and
- (e) what, are the details of the functioning of this plant during the last three years?'

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Action is on hand to set up six new gas-based nitrogenous fertilizer plants all of which are expected to be commissioned during the Seventh Plan period. Other new fertilizer plants for the Seventh Pian have not been identified so *&r as the Seventh Plan is not yet finalised.